

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION No. †*9
TO BE ANSWERED ON 18.11.2019

TRIBAL COMMUNITIES

†*9 SHRI KANAKMAL KATARA:
SHRIMATI SHARDABEN ANILBHAI PATEL :

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) the details of traditional homes of tribal communities in the country including Rajasthan;
- (b) the details of the measures taken by the Government to safeguard the lives of people belonging to tribal communities in the country including Rajasthan;
- (c) the details of tribal communities still living in dilapidated houses having no toilet facility in the country, State-wise including Rajasthan along with the number of school dropouts at primary level in Rajasthan;
- (d) whether the State Governments have fully utilised the Special Central Assistance provided for these communities; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. †*9 for answer on 18.11.2019

(a): Traditionally the tribal communities have been constructing their dwellings with locally available materials of the following types:

Permanent House	Houses with wall and roof made of permanent material like stone packed with mortar, stone not packed with mortar, burnt bricks, stone, or concrete.
Semi-permanent House	Wall is made of permanent material and roof is made of temporary material like Grass, Thatch, Bamboo, polythene plastic, wood etc.,
Serviceable Temporary House	Wall is made of Mud, Unburnt brick or Wood
Temporary House	Houses with wall and roof made of temporary material. Wall can be made of Grass, Thatch, Bamboo etc., Plastic, Polythene, Mud, Unburnt brick or Wood. Roof can be made of Grass, Thatch, Bamboo, Wood, Mud, Plastic or Polythene.
Non-Serviceable Temporary House	Wall is made of Grass, Thatch, Bamboo etc., Plastic or Polythene

(b): Tribal Sub-Plan (TSP) / Scheduled Tribe Component (STC) is dedicated source of fund for tribal development across the country. Earlier, 28 Central Ministries were obligated to earmark TSP / STC funds in 2010-11, which has increased to 41 Ministries / Departments catering to various sectors till date. The 41 Central Ministries has been mandated to earmark STC in the range of 4.3% to 17.5% of their total Scheme allocation every year for tribal development. This has enabled the Government to regularly increase allocation of central funds from Rs.19,961 crore in 2014-15 to Rs. 51,283.53 crore in 2019-20 under STC as given below:

Year	Budget Allcoation (RE)
2014-15	19961.29
2015-16	20177.62
2016-17	24671.58
2017-18	31292.20
2018-19	39545.48
2019-20	51283.53 (BE Allocation)

Consistent persuasions and regular consultation with the State Government have resulted in considerable increase in allocation of TSP funds from Rs. 83,167 crore in 2014-15 to Rs. 1,52, 494 crore in 2018-19 (about 83% increase) and notable 98% increase in expenditures of State Tribal Sub-Plan funds by States during the years block of 2010-13 (wherein a total of Rs. 1,65,691 crore was expended) to 2014-17 (wherein a total of Rs.3,27,574 crore were expended).

Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. Details of sectoral achievements and gaps in delivery of benefits to tribals in the tribal dominated

villages having tribal population 25% and above across the country including Rajasthan is at **Annexure 1**.

(c) As per Census 2011, the details of housing conditions of Scheduled Tribe (ST) households across the country including Rajasthan were as under:

Housing Condition	All Social Groups	ST
Total houses	24,66,92,667	2,33,29,105
Good houses	13,09,93,806	94,71,616
Livable Houses	10,24,76,133	1,23,94,753
Dilapidated Houses	1,31,98,057	14,58,069

Details of ST households having latrine facilities as per census 2011 are at **Annexure 2**.

Based on the data maintained by Ministry of Rural Development in the Management Information System (MIS) of Pradhan Mantri Awas Yojana (PMAY – G), a total of 53,91,603 new houses were sanctioned to the STs in the States including Rajasthan during 2010-11 to 2018-19. Out of which, 44,55,091 houses have already been completed. As per data available with Swachh Bharat Mission (SBM) Management Information System (MIS), full coverage of households with toilets has been achieved in respect of Chhattisgarh State. State wise details of achievement of construction of toilets from 2013-14 is at **Annexure 3**.

Status of dropout rate among STs in Rajasthan is as under:

Educational Stage	Boys	Girls	Total
Primary	8.76	9.20	8.97
Upper Primary	5.75	4.59	5.23

Source: U-DISE Flash Statistics 2016-17

(d) & (e): Statement showing State wise details of funds released and utilization reported from them for the year 2015-16 to 2018-19 under the scheme 'Special Central Assistance to Tribal Sub-Scheme' of Ministry of Tribal Affairs is at **Annexure 4**.

Statement showing State wise funds released by different Central Ministries / Departments under various Schemes for welfare of tribal people in Chhattisgarh State during 2017-18 and 2018-19 is at **Annexure 5**.

Annexure 1 referred to in reply to part (b) of the Lok Sabha Starred Question No.*9 for answer on 18.11.2019

Tribal Dominated Village wise infrastructure gap analysis - All India

S. No	Village wise Infrastructure Details	No. of villages out of 117064 Tribal Dominated Villages	
1	Availability of banks in the village	10945	
	Bank not available the distance where facility is available	< 1 km	1674
		1-2km	5785
		2-5km	24751
		5-10Km	34106
	>10Km	39786	
2	If bank not available in the village Availability Of bank/Business Correspondent with internet connectivity	12639	
3	Availability of ATM	8173	
4	Whether the village is connected to All weather road	77551	
5	Whether village has an internal cc/ brick road	67531	
6	Availability of Public Transport	Bus	33009
		Van	13978
		Auto	34144
		None	34999
7	Availability of Internet Cafe/Common Service Centre	19979	
8	Availability of electricity for domestic use	1-4 hrs	7868
		5-8 hrs	19586
		9-12 hrs	35010
		>12 hrs	47407
		No electricity	7176
9	Availability of Public Distribution System (PDS)	58068	
10	Availability of markets	Mandis	2989
		Regular market	5631
		weekly haat	18327
		none	90100
11	Availability of Piped tap water	100% habitations covered	12150
		50-100%	17658
		< 50% habitation covered	18647
		only one habitation is covered	6936
		not covered	61656
12	Availability of telephone services	Landline	1012
		Mobile	87650
		Both	10847
		none	17538

S. No	Village wise Infrastructure Details		No. of villages out of 117064 Tribal Dominated Villages
13	Total no of household using clean energy (LPG/Biogas)	Total Household - 21444823	9359939
14	No of household with kuccha wall and kuccha roof	Total Household - 21444823	9114133
15	Availability of Post office/Sub-Post office		22808
16	Availability of school	Primary	61230
		Middle School	26155
		High School	10642
		>Senior Secondary school	5519
		No school	13501
17	Availability of Vocational Educational centre/ITI/RSETI/DDU-GKY		9366
18	Availability of Sub centre	PHC	3453
		CHC	7114
		Sub Centre	18185
		None	88295
	If Sub Centre >not available in the village, distance of the nearest place where facility is available	< 1 km	2164
		1-2km	7110
		2-5km	23365
		5-10Km	25144
		>10Km	28031
19	Availability of Veterinary Clinic Hospital		15654
20	If Veterinary Clinic not available in the village, distance of the nearest place where facility is available	< 1 km	1379
		1-2km	4844
		2-5km	21356
		5-10Km	31518
		>10Km	42412
21	Availability of drainage facilities	Closed drainage	5247
		open pucca drainage covered with tiles slab	3270
		open pucca drainage uncovered	16585
		open kuccha drainage	33882
		no drainage	58063

Source: Census 2011 & Mission Antodaya

Note: There are about 145000 villages in all India with more that 25% of Tribal population out of which Mission Antodaya infrastructure gap data is available only for 117064 villages at missionantodaya.nic.in as on 31.08.2019.

Annexure 2

Annexure 2 referred to in reply to part (c) of the Lok Sabha Starred Question No.*9 for answer on 18.11.2019

Percentage of household having latrine facility as per Census 2011						
Name of the State	Number of households having latrine facility within the premises		Number of households not having latrine facility within the premises		Open defecation	
	ST	All	ST	All	ST	All
India	22.6	46.9	77.4	53.1	74.7	
Jammu & Kashmir	26.7	51.2	73.3	48.8	71.1	46.1
Himachal Pradesh	62	69.1	38	30.9	36.7	29.7
Uttarakhand	46.1	65.8	53.9	34.2	51.5	33.1
Rajasthan	7.9	35	92.1	65	91.7	64.3
Uttar Pradesh	35.5	35.6	64.5	64.4	62.3	63
Bihar	13.7	23.1	86.3	76.9	85	75.8
Sikkim	85.9	87.2	14.1	12.8	12.8	11.3
Arunachal Pradesh	58.4	62	41.6	38	38.8	34.8
Nagaland	74.8	76.5	25.2	23.5	17.8	16.5
Manipur	82.3	89.3	17.7	10.7	16.4	8.9
Mizoram	91.9	91.9	8.1	8.1	6.6	6.6
Tripura	63.7	86	36.3	14	30.3	11.5
Meghalaya	61	62.9	39	37.1	36.2	34.3
Assam	43.3	64.9	56.7	35.1	54	33.2
West Bengal	24.4	58.8	75.6	41.2	73.2	38.6
Jharkhand	8.3	22	91.7	78	90.8	77
Odisha	7.1	22	92.9	78	91.6	76.6
Chhattisgarh	14.8	24.6	85.2	75.4	84.6	74
Madhya Pradesh	8.5	28.8	91.5	71.2	90.9	70
Gujarat	24.3	57.3	75.7	42.7	73.5	40.4
Daman & Diu	36.9	78.2	63.1	21.8	54.1	10.5
Dadra & Nagar Haveli	16.9	54.7	83.1	45.3	80.8	40
Maharashtra	30.1	53.1	69.9	46.9	59.7	34
Andhra Pradesh	19.5	49.6	80.5	50.4	78	48
Karnataka	28.7	51.2	71.3	48.8	66.9	45
Goa	59.9	79.7	40.1	20.3	36.3	16.4
Lakshadweep	98.3	97.8	1.7	2.2	1.5	1.8
Kerala	71.4	95.2	28.6	4.8	25.7	3.8
Tamil Nadu	34.7	48.3	65.3	51.7	60.3	45.7
A & N Islands	88.2	70.1	11.8	29.9	11.5	27.5

Source: Census2011

Annexure 3 referred to in reply to part (c) of the Lok Sabha Starred Question No.*9 for answer on 18.11.2019

State wise details of toilet construction during 2013-14 to 2019-20

Sr.No.	State Name	House Hold (HH) covered							Total HH Covered	Balance Uncovered HH	HH Coverage (%)
		2013-14	2014-2015	2015-16	2016-17	2017-18	2018-19	2019-20			
1.	ANDHRA PRADESH	138721	218242	350558	788495	2225154	245534	6	7104051	0	100
2.	ARUNACHAL PRADESH	14433	12900	19428	42552	41460	2881	394	186333	0	100
3.	ASSAM	160602	150735	463045	1054898	816435	742859	425	5232330	0	100
4.	BIHAR	161646	165308	423980	872328	3433356	6133755	276342	15399055	0	100
5.	CHHATTISGARH	67457	39825	356284	1464591	1404526	67505	323	4845142	0	100
6.	GOA	0	0	28637	0	0	0	0	156743	0	100
7.	GUJARAT	155268	333097	912610	1541862	421121	26285	22333	5099519	0	100
8.	HIMACHAL PRADESH	9170	57977	62551	80519	10	17	145	1433783	0	100
9.	JAMMU & KASHMIR	68230	10168	59552	78557	573347	341772	205	1418041	0	100
10.	JHARKHAND	76818	98397	311314	831502	1203836	929028	140	3994028	0	100
11.	KARNATAKA	505697	778254	530833	719863	1434588	725415	3113	7031998	0	100
12.	KERALA	39601	32534	11153	195024	0	2	0	4682729	0	100
13.	MADHYA PRADESH	515583	512400	1016692	1859828	2353800	749400	26	9056726	0	100
14.	MAHARASHTRA	559042	488402	882053	1916460	2252876	82939	23109	11054865	0	100
15.	MANIPUR	35442	28249	47168	41472	61528	72248	1427	441267	0	100
16.	MEGHALAYA	29012	42001	44129	45973	87138	249	1	443083	0	100
17.	MIZORAM	4524	534	6026	2872	25012	46	685	121581	0	100
18.	NAGALAND	20102	103	22514	38073	19211	50880	543	256152	0	100
19.	ODISHA	33759	131925	1325040	1263124	816203	2203146	934461	7717121	0	100
20.	RAJASTHAN	266197	610033	1998676	2644492	1976925	3740	674	9972101	0	100
21.	SIKKIM	3443	3562	3707	0	0	0	0	55364	0	100
22.	TAMIL NADU	313402	380047	946386	1139671	2206083	178536	12872	9368577	0	100
23.	TELANGANA	180682	131955	238427	520029	1552975	469698	154975	4231452	0	100
24.	TRIPURA	6077	24780	60681	43778	33502	135446	8705	638541	0	100
25.	UTTAR PRADESH	789092	509434	688745	1734508	5661669	8485265	6604	24931992	0	100
26.	UTTARAKHAND	91084	57892	63971	334099	42985	6406	1620	1522428	0	100
27.	WEST BENGAL	608218	845714	1430957	2318597	1006466	679081	5288	13535225	0	100
Total:-		4976294	5781636	12507794	21811892	30098652	22402334	1473244	155689573	0	100

Annexure 4 referred to in reply to part (d)& (e) of the Lok Sabha Starred Question No.*9 for answer on 18.11.2019

Details of the funds released to the State Governments and Utilization reported by them under the scheme of SCA to TSS during last three years

(Rs. in lakh)

S.N.	States	2016-17		2017-18		2018-19	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	5617.3900	5617.39
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	2211.8300	0.00
3	Assam	3407.80	3403.21	0.00	0.00	0.0000	0.00
4	Bihar	743.74	0.00	0.00	0.00	0.0000	0.00
5	Chhattisgarh	11717.82	11717.82	14327.57	13125.49	10342.6500	10342.65
6	Goa	455.68	455.68	559.09	0.00	352.3100	0.00
7	Gujarat	9,488.00	9,488.00	10,270.41	9,934.63	11,765.38	11,597.56
8	Himachal Pradesh	1959.39	1959.39	2291.20	2291.20	3627.9975	3517.26
	J & K	3671.61	3671.61	3626.50	3626.500	3749.8000	749.96
10	Jharkhand	9820.75	9220.75	11372.49	6166.76	8564.5200	2071.06
11	Karnataka	5100.00	5100.00	5955.37	4988.68	5347.7600	605.00
12	Kerala	808.09	288.10	808.43	367.06	335.0000	0.00
13	Madhya Pradesh	19236.61	17443.75	22828.70	13728.62	16968.9700	12192.00
14	Maharashtra	9547.00	9547.00	13760.38	13760.38	13802.5700	2760.35
15	Manipur	2260.00	2260.00	3790.38	3790.38	5442.4800	420.00
16	Meghalaya	0.00	0.00	0.00	0.00	2739.2000	0.00
17	Mizoram	0.00	0.00	0.00	0.00	1220.0000	0.00
18	Nagaland	0.00	0.00	0.00	0.00	3225.0000	1612.50
19	Odisha	11806.27	11806.27	11975.00	5433.78	17553.2200	2899.72
20	Rajasthan	11072.90	11072.90	10051.83	10051.83	10327.9300	2093.58
21	Sikkim	1497.62	1217.62	5986.00	644.91	0.0000	0.00
22	Tamilnadu	600.00	516.91	894.10	800.09	315.0000	285.77
23	Telangana	3845.35	3845.35	4493.55	4493.55	2850.3225	2850.32
24	Tripura	1345.76	1245.70	1649.77	1649.77	1294.3800	890.09
25	Uttarakhand	0.00	0.00	679.00	679.00	1012.8800	332.75
26	Uttar Pradesh	121.92	0.00	458.35	0.00	0.0000	0.00
27	West Bengal	5995.50	5995.50	5397.11	5397.11	5833.4100	5610.81
	Total	119502.230	115255.98	134800.00	104554.51	134500.00	66448.77

Annexure 5 referred to in reply to part (d)& (e) of the Lok Sabha Starred Question No.*9 for answer on 18.11.2019

Details of fund provided out of Scheduled Tribe Component by Central Ministries / Departments.

S.No	Name of the State	2017-18			2018-19		
		Fund released to State Government	Fund released to other agencies in the States	Total	Fund released to State Government	Fund released to other agencies in the States	Total
1	Andhra Pradesh	719.36	26.26	745.62	874.24	36.17	910.41
2	Arunachal Pradesh	693.12	21.29	714.41	658.88	32.68	691.56
3	Assam	1301.62	123.13	1424.75	1113.24	135.4	1248.64
4	Bihar	345.52	28.46	373.98	465.62	38.28	503.9
5	Chhattisgarh	1805.31	224.43	2029.74	1688.33	248.6	1936.93
6	Goa	22.29	7.14	29.43	24.38	3.13	27.51
7	Gujarat	1121.10	50.11	1171.21	1332.46	91.79	1424.25
8	Himachal Pradesh	196.79	29.15	225.94	189.71	18.2	207.91
9	Jammu & Kashmir	679.49	28.67	708.16	581.42	82.66	664.08
10	Jharkhand	1500.11	63.98	1564.09	1473.1	75.15	1548.25
11	Karnataka	678.53	37.14	715.67	645.94	43.14	689.08
12	Kerala	138.60	46.03	184.63	175.17	46.47	221.64
13	Madhya Pradesh	4158.16	70.86	4229.02	3370.14	73.44	3443.58
14	Maharashtra	1286.38	606.74	1893.12	1626.04	818.15	2444.19
15	Manipur	404.46	29.04	433.5	369.28	48.79	418.07
16	Meghalaya	488.30	48.17	536.47	582.58	16.11	598.69
17	Mizoram	538.57	15.16	553.73	578.2	21.64	599.84
18	Nagaland	521.17	64.01	585.18	668.69	66.97	735.66
19	Odisha	2114.44	85.26	2199.7	2302.07	77.17	2379.24
20	Rajasthan	2343.31	45.61	2388.92	2091.07	38.99	2130.06
21	Sikkim	146.83	15.81	162.64	107.32	26.8	134.12
22	Tamil Nadu	259.05	52.97	312.02	241.57	44.42	285.99
23	Telangana	629.32	219.85	849.17	593.84	150.95	744.79
24	Tripura	352.55	13.73	366.28	382.75	16.71	399.46
25	Uttar Pradesh	687.47	149.39	836.86	516.77	288.88	805.65
26	Uttarakhand	138.15	33.18	171.33	151.67	30.76	182.43
27	West Bengal	1341.52	89.39	1430.91	1446.42	68.22	1514.64

Source: stcmis.gov.in